Declaration of Assets and Liabilities

			The state of the s
ageo	1, Narena	ra Pande	vear 2023 regison/daughter/wife of Late Ambika Pandey nging to Bihar Legislative Accombisced
serv	ice and presently w	orking as Se	ecuirity Grand
give	herein below the det	ails of the assets	ts (immovable, movable, bank balance, etc.) of
myse	elf, my spouse and d	ependants*:	
A. given	Details of moval (Assets in joint na		ne extent of joint ownership will also have to be
			Sont Aska Dallani Anchori
Sr. No.	Description	Self	Smf Asia Pallani Achrot sponsor Dependan Dependant Dependan Name(S) t-1 Name Name Name Name Fig. Name

30.01.27

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Sr. No.	Description	Self	Smf. Ash	Pallavi	Dependant-	Dependan
			Name(S)	t-1 Name	2 Name	t-3 Etc. Name
(i)	Cash	15000=	2000/2			
(ii)	Deposits in Banks, Financial	146000 =S	B. Ale			
	Institutions And Non-Banking Financial Companies	15000 = S 146000 = S 200000 = FS	20000	F.D.		
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C Rs. 50000 = ye	asy			
(v)	Motor Vehicles (details of make, etc.)					
(vi)	Jewellery (give details of weight and value)	90000 gross C	3101d-60 51 Wer-2 27500	of= 20 dus		
vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock E_{x} change in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	have to be indicated] Description	Self	Asha Par Spouse	Dependan	Dependan	Dependant-
No.	Description	5611	Name(S)	t-1 Name	t-2 Name	3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		1021 59 +19592 Phulus Di 200	1 2 1	4	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		N 2000	000		,
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement)		7	H		
(1)	- Current market value Others (such as					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
()	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	A.	
	(b) dues to departments dealing with supply of water	7	
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		~
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		_
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BTRPP7251N	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	_	
	(iii) Sales Tax [Only in case of proprietary business]	-	
	(iv) Property Tax		

Personal Detail

Date: 30.01:2023

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M (M/F)
10101980 (DD/MM/YYYY)
C (A/B/C
(Full Name e.g. B.A.SBihar Administrative Service,
B.S.S Bihar Secretariat Service etc.)
B.S.S Billar Secretariae Service Co.
Nalanda.
that the above details are true to the best of my
Signature Navendra Pandey
Name of Employee: Marchara Pandey
Convinctor Convard
Designation: A can he can he
Signature Moondra Pandey Name of Employee: Narchdra Pandey Designation: Secrify Grand Department: Polar Legislative Assembly seet

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.